

Office of the District & Sessions Judge, Sheikhpura.

Order No 124/(G)/2020.

Dated 22.12.2020.

In view of prevailing pandemic COVID-19 (Novel Corona Virus) & subsequent unlocking of the restriction by the Government of Bihar and as per direction of Hon'ble High Court, Patna during the video conferencing with the learned Registrar General, Patna High Cour, Patna on 20 th day of December, 2020 and in view of the memorandum submitted by General Secretary, District Bar Association, Sheikhpura with respect to judicial work in the Judgeship of Sheikhpura with full capacity (Physical Mode). A meeting conveyed in the chamber of undesigned on today I.e 22.12.2020 in which learned Principal Judge, Family Court, learned Chief Judicial Magistrate and General Secretary and Vice President District Bar Association, Sheikhpura has participated. In the light discussion made in the meeting, the following arrangements has been made for working and function of courts in the Judgeship of Sheikhpura.

1. All courts including J.J.B, Sheikhpura shall function in physical mode from 2nd day of January, 2021 **from Monday to Friday in every week.**
2. All courts including J.J.B, Sheikhpura shall function in virtual mode from 2nd day of January, 2021 **only on Saturday in every week.**
3. **The working hour of Courts and Offices(Physical and Virtual Mode) in this Judgeship shall be normal working of Courts and Office Hours I.e from 10:30 A.M to 04:30 P.M & 10:00A.M to 5:30 P.M respectively with half an hour recess from 01:30 P.M to 02:00 P.M.**
4. All concerned are hereby requested to maintain the social distance and further requested that all Advocates, Advocate Clerks. Litigants, Policemen, staff of this Judgeship , should wear mask/towel on their face.

5. The presiding officer of their respective court shall that court room used for physical running of court shall be with minimum sitting arrangement.
6. Nazir & Court Manager is directed to ensure proper/routine sanitization of court rooms daily after end of the court hours.
7. The concerned staff of the court is directed to only one door is to kept open, if there is more than one door in the Court room.
8. The Bench Clerk of the concerned court is further directed to ensure that the cases mentioned in the Cause list is called one by one during the Court hour. When the case is to be heard, only two learned advocates from each side may be permitted to enter in the court room. Rest should wait outside for their turn.
9. While the learned advocates and witnesses are inside the court room during the case proceeding ensure that they maintain social distance. Once the hearing of one case is over the person inside the court should move out then only the learned advocates of the next case to be allowed to enter in the court room.
10. Litigants/parties have to enter in the court room only if, their physical presence is required by the court or in the event of surrender/adducing evidence/framing of charge/statement recording e.t.c, otherwise they will not allowed to enter in the court rooms and only their pleaders/advocate shall enter in the court room.
11. Learned member of District Bar Association, Sheikhpura are requested to extend full co-operation with the Civil Court Administration to continue the aforesaid arrangements to prevent the spread of Pandemic COVID-19 and to co-operate with the Court effort regarding speedy disposal of cases.

12. All Judicial Officer are requested to increase the disposal of cases as per direction of Hon'ble High Court, Patna.

Communicate to all concerned for information and needful and a copy of this order be pasted on the Notice Board of Civil Court, Sheikhpura for information to the Civil Court Staffs and copy of the same also uploaded in the website of District Court, Sheikhpura for information to the public/litigant.

Sd/-

District & Sessions Judge,
Sheikhpura.
22.12.2020.

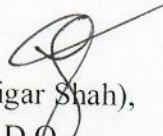
Memo No 1614-1637/2020.

Dated 22.12.2020

Copy forwarded to:-

1. All Courts situated in this Judgeship.
2. District Magistrate, Sheikhpura.
3. Superintendent of Police, Sheikhpura.
4. Jail Superintendent, Sheikhpura.
5. Public Prosecutor, Sheikhpura
6. Adhoc Assistant Government Pleader, Sheikhpura.
7. District Prosecution Officer, Sheikhpura.
8. General Secretary, District Bar Association, Sheikhpura.
9. Court Manager, Civil Court, Sheikhpura
10. System Officer, Civil Court, Sheikhpura.
11. Nazir, Civil Court, Sheikhpura.

For information & needful.


(Jigar Shah),
D.D.O.
Civil Court, Sheikhpura.
Date 22.12.2020.